

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/146/2021
NAME OF THE COMPANY	Legend Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Archana Sarda and Others
Ica NAME OF THE RESPONDENT(S)	Legend Estates Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for financial creditor appeared through video conference.

He submitted that matter is settled and memo filed is on record. He seeks permission to withdraw the petition.

Permission is granted, in terms of rule 8 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

Matter stands withdrawn and disposed of.


MEMBER (T)


MEMBER(J)

Pavani